

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3121

ANSWERED ON:29.08.2013

TARIFF IN DGCA

Singh Shri Ilyaraj ;Vasava Shri Mansukhbhai D.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a tariff analysis unit has been set up for monitoring tariff in the Directorate General of Civil Aviation (DGCA);
- (b) if so, the monitoring undertaken by this unit during the last three years and the current year;
- (c) whether this unit carries out monitoring in the absence of any record regarding the airline tickets sale;and
- (d) if so, the details thereof and the reformatory steps being taken in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a)to (d): Yes, Madam. Tariff Analysis Unit have been set up in the year 2010 in Directorate General of Civil Aviation (DGCA) to ensure the transparency as per the regulatory provision of Sub Rule 2 of Rule 135, Aircraft Rule, 1937. The Unit has been monitoring the airfares regularly on random basis to ensure that the fares offered by theairlines on their respective websites are in line with the tariff published by them. Theanalysis of the tariff pattern shows that the fare remain well within the fare band as displayed by the airlines on their respective website.